

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.116**

New IA-3511/2021 IA-2430/2021 IA-2452/2021 IA-2663/2021 IA-2696/2021 IA-1425/2021

In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr

....FINANCIAL CREDITOR

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

**SECTION**

U/s 7 of IBC, 2016

**Order delivered on 13.08.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Dhruv Gupta, Advocate. Ms. Nazia Parveen Advocate
For the RP	: Mr. Milan Negi Advocate.
For the Respondent	: Mr. U N Singh Adv for R-2
For the Home buyer	: Mr. Sanjay Khanna, Mr. Pragya Bhsuhan and Mr. Swetank Shantunu Advocates.

**ORDER**

**New IA-3511/2021:-**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 03.09.2021.

**IA-2430/2021 IA-2452/2021 IA-2663/2021 IA-2696/2021 IA-1425/2021:-**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 21.09.2021.



**Madhu Narula**  
**Court Officer (Court III)**

Shammy